

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 209 (ND)/ 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.12.2017**

**NAME OF THE COMPANY: M/s CBS Estates Pvt. Ltd. Vs. Registrar of
Companies**

SECTION OF THE COMPANIES ACT: 252 (3)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. C.B. Mishra, Advocate
Mr. Manish Raj, CP for ROC Delhi
Ms. Lakshmi Gurung, Standing Counsel for Income Tax Deptt,
with Ms. Easha Kadian, Advocate

ORDER

Ld. Counsel for the Income Tax prays for some time to file the reply. Report
of the ROC is already on record.

To come up 10th January, 2018 for final disposal.

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)